

HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/Vol.II/2019-20/11269

Dated, Agartala, the 31st July, 2020

ORDER

In view of the Order No. F.44(1) (c) – HC/2020/10894 dated 20th July 2020 and the subsequent Orders dated 26th July, 2020 and 29th July, 2020 of the Hon'ble High Court of Tripura, the following NICS I empaneled contractual technical manpower deployed in the office of the undersigned for Software Development are directed to attend duty on the following days of the week till 9th August 2020:-

1. **Shri. Kripankar Majumder**, Sr. Software Developer – Monday, Wednesday & Friday.
2. **Shri. Suraj Kumar Roy**, Software Developer- Tuesday, Thursday & Saturday.

The above mentioned persons shall work from home on the days on which they would not attend the office physically due to this duty roster and during this period, they shall always be available on call.

Sd/-

(S. Saha)

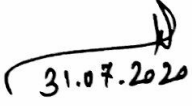
Dy. Registrar (Judl.) cum CPC

No. F.4(37)-HC/Vol.II/2019-20/11270-76

Dated, Agartala, the 31st July, 2020

Copy to:-

1. The Secretary attached to the Ld. Registrar General, High Court of Tripura for kind information.
2. The Registrar (Admn. P & M), High Court of Tripura for kind information.
3. Shri Bimal Kanti Biswas, Scientist-D, NIC, Tripura State Centre, Agartala.
4. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
5. Persons concerned.
6. Concerned File.


Dy. Registrar (Judl.) cum CPC